

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-135
80/60to62/ND/2019

IN THE MATTER OF:

M/s. Morelle Dealers LLP & Ors.

....APPLICANT

SECTION

U/s 60 to 62

Order delivered on 09.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

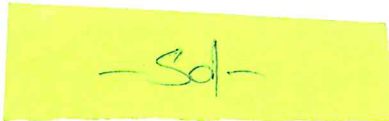
PRESENT:

For the I.T. Department : Mr. Zoheb Hossain, Mr. Parth Semwal, Sr. & Jr. Standing
Counsel for the I.T. Department


ORDER

Counsel for the LLP is present. Counsel for the I.T. Department is present and has filed the report. There is no representation on behalf of the RD, RoC & OL. One last and final chance is given to the RD to file report, failing which it shall be presumed that he has no objection to the scheme under consideration. The Counsel for the LLP is directed to send a copy of this order to RD for information and compliance.

List the matter on 16.04.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)